

52  
Q

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	For continuation	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

57 Adv Anirudha Lal  
Adv Sudhir Kumar  
9880888482

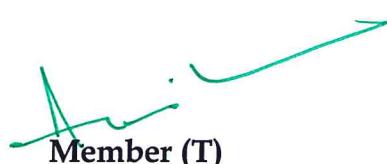
Petitioner 

VENUGOPAL M.S.  
9448606327

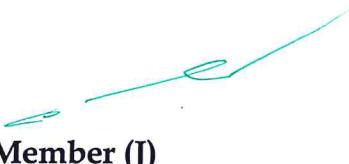
Respondent 

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard the Counsel for Petitioner in part. For continuation, list it on 15.03.2018 at 3.00 pm.



Member (T)



Member (J)